

(2023) 11 MAN CK 0021

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 41, 7, 8, 844 Of 2019

Yengkhom Rabina Devi

APPELLANT

Vs

State Of Manipur

RESPONDENT

Date of Decision: Nov. 10, 2023

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: M. Rakesh, L. Monomala

Judgement